

ITEM NO.59

COURT NO.3  
(HEARING THROUGH VIDEO CONFERENCING)

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 197-198/2021

STATE OF U.P.

Appellant(s)

VERSUS

RAGHAVENDRA PRATAP SINGH @ PANKAJ SINGH ETC.

Respondent(s)

(IA No. 80032/2021 - APPLICATION FOR ABATEMENT  
IA No. 80033/2021 - EXEMPTION FROM FILING O.T.)

Date : 24-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
[IN CHAMBER]

For Appellant(s) Mr. Adarsh Upadhyay, AOR  
Mr. Amit Singh, Adv.  
Mr. Amol Chitravanshi, Adv.  
Mr. Abhishek Jaju, Adv.

For Respondent(s) Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No. 80032/2021 is allowed in terms of the signed order.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
COURT MASTER (NSH)

(Signed order is placed in the file)